NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)No.218/9/HDB/2017
NAME OF THE COMPANY	Sanjay Strips Private Limited
NAME OF THE APPLICANT/PETITIONER	Raj Steels
NAME OF THE RESPONDENT(S)	Sanjay Strips Private Limited
UNDER SECTION	9 of IBC, 2016

Counsel for Applicant/Petitioner(s):

Name of the	Counsel(s)	Designation	E-mail & Telephone No.	Signature
RangaRao	Doradla	Pro, Represelvi	98480 25125	is lead
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Arvind Sohani (Porneh Manger) De 9848036400 Radhile Brilles (Clinter Manger). 9705131333 B.Radhi'y' DCB Bank (Seendrabad Boranch) Sl.No.12

CP(IB) No. 328/HDB/2017

In the matter of Raj Steels vs. Sanjay Strips Private Limited

Date of order: 03.11.2017

ORDER

Heard Shri Ranga Rao Doradla, Learned PCS for the Petitioner and Rajkumar Chhajer, Petitioner (party- in- person), Shri Sanjay Gupta and Ms. Kiran Gupta, Directors of the Respondent Company, Shri Arvind Sohani (Branch Manager) and Ms. Radhika Bukka (Cluster Manager) DCB Bank.

The learned Counsel for the IRP has undertaken to file the Income Tax details of the proposed IRP for the last three years. The Bank officials appeared before the Bench and explained their difficulties and rectification measures taken by them to issue certificate and they would ensure providing the certificate in future in accordance with IBC. Earlier order dated 23.10.2017 directing appearance of DCB (Market Manager is dispensed with. Post the case on 13.11.2017.

Member (T)

Bm

Member (J)